



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/1991/602/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Sutham Das,
District & Sessions Judge,
Dhemaji.

Dated Guwahati, the 24th January, 2020.

Sub:- **Casual leave .**

Ref:- Your letter No. DJDH/68/2020, dtd. 04.01.2020.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 06.01.2020 with station leave permission, with your official vehicle, at your own cost, from the morning of 05.01.2020 till the morning of 07.01.2020, has been granted/rejected.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/1991/603/1 dated 24.1.2020

Copy to.

1 The Systems Analyst, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)